

**D.YEDUKONDALU**  
REGISTRAR (IT-cum-CPC)



**AMARAVATI**  
Dt: 09.11.2023

**ROC NO.59/2022-CPS**

**SHORT TENDER NOTICE**

Quotations in sealed covers are invited from the reputed agencies/dealers towards Supply, Delivery and Installation of the following Hardware and Software items for which detailed specifications are furnished as hereunder:

S.No	Item Description	Quantity
1.	Apple 24-inch <b>Blue</b> iMac with 4.5K Retina Display M1 Chip/8-core CPU, 16-core Neural Engine/16GB unified memory/ 512GB SSD storage/ Gigabit Ethernet/ Magic Mouse + Magic Trackpad /Two Thunderbolt/ USB 4 ports/ 2 USB 3 Ports/Magic Keyboard with TouchID, <b>with One (1) Year Warranty</b>	5 Nos.
2.	Apple iPad Air 10.9-inch Wi-Fi+Cellular 256GB with USB-C Charger Cable (1 meter), 20W USB-C Power Adapter of <b>Space Grey Colour, with One (1) Year Warranty</b>	5 Nos.
3.	Apple Pencil (2 <sup>nd</sup> Generation)	5 Nos.
4.	Smart Keyboard Folio for iPad Air (5 <sup>th</sup> Generation) – US English	5 Nos.
5.	Leather Sleeve upto 14.2"	5 Nos.
6.	Apple 13-inch MacBook Pro with M2 Chip/8-core CPU/10-core GPU/16-core Neural Engine/16GB unified memory/512GB SSD storage/ 13-inch Retina Display with True Tone/ Two Thunderbolt/ USB 4 Ports/ Backlit Magic Keyboard/Touch Bar and TouchID/Force Touch Trackpad/ <b>Space Grey Colour, with One (1) Year Warranty</b>	5 Nos.
7.	External USB DVD Writer (HP)	5 Nos.
8.	Leather Sleeve upto 14.2" MacBooks	5 Nos.
9.	<b>Microsoft Office Home and Business version 2021 License</b> one for Apple make <b>MacBook Pro</b> and <b>iMac 24" All-in-one</b> Desktop ( <b>One Time License</b> )	10 Nos.

  
DEPUTY REGISTRAR

  
JOINT REGISTRAR

  
REGISTRAR (IT-cum-CPC)

### Terms & Conditions:

1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST.
4. The bidder should have financial turnover of Rupees 10,00,000/- Lakhs or above for each financial years 2020-2021, 2021-2022, 2022-2022 a copy of the certificate to that effect should be enclosed along with quotation.
5. The Bidder should attend service or deploy service engineer (including holidays) in case of any repair(s) during the warranty period.
6. Supply and delivery should not be later than 3 (three) weeks from the date of issue of Purchase Order.
7. The successful bidder shall have to deliver the said Hardware and Software at the High Court of Andhra Pradesh at Nelapadu or at the places specified and shall obtain proper acknowledgment from the concerned and shall submit the installation report to the undersigned.

### Payment Terms:

1. After delivery of the complete quantity and testing of the supplied Hardware and Software, the payment will be paid through CFMS Government of Andhra Pradesh by deducting the TDS and other taxes if any, as per the rules etc.,
2. The Price shall be quoted in Indian rupees only and shall quote inclusive of all taxes as applicable.
3. The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of product as required.

### Warranty:

1. One (1) year comprehensive onsite warranty and support shall be extended by the bidder from the date of supply, including free provision of spare parts as and when necessary.
2. The warranty period begins from the date of satisfactory installation, commissioned and certified by the authorized officer of the High Court.
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh reserves all rights to accept and reject the quotations without assigning any reason(s).

  
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**ARBITRATION:**

If any dispute or difference of opinion arises between parties concerning the terms of agreement or their respective rights, responsibilities, or liabilities, then the parties shall meet and try to settle these amicably. If the parties fail to reach an amicable settlement within a reasonable time, the dispute, doubt or difference of opinion shall be referred to arbitration of a sole arbitrator to be nominated by the HIGH COURT. The decision of the arbitrator shall be conclusive, final and binding on both the parties. The jurisdiction of the court will be in the State of Andhra Pradesh.

**Super Scribing:**

***"Quotations for Apple iMac 24" inches, Apple Macbook Pro and Apple iPad"***

**Quotations submitting address:**

***The Registrar (IT-cum-CPC), High Court of Andhra Pradesh Nelapadu at Amaravarti, Guntur District.***

**Note:** Mention full address with Mobile number on the sealed cover of the quotation.

- A. The intending bidders shall submit their sealed quotations to the undersigned on or before **18-11-2023** the **SATURDAY** before **05.00 P.M.** The Registrar (IT-cum-Central Project Coordinator) reserves the right to call for clarification from the bidders and accept or reject any or all the quotations without assigning any reasons.
- B. Date, time and venue of opening the sealed quotations will be communicated by the Registry to respective participant bidders either by email or by mobile phone or both.

Place :Amaravati,

Date:09.11.2023.

  
DEPUTY REGISTRAR

  
JOINT REGISTRAR

  
REGISTRAR (IT-cum-CPC)



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